

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no. 67 of 2013 &  
IA 110 of 2013**

**Dated:18<sup>th</sup> December, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Reliance Industries Ltd. .... Appellant (s)  
Versus  
Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Gaurav Mitra  
Mr. K.R. Sasiprabhu  
Mr. Samaran Sharma  
Ms. Samreen  
Ms. Rajat Nair

Counsel for the Respondent(s) : Mr. Sourav Aggarwal  
Ms. Sonali Malhotra for PNGRB

**ORDER**

As agreed by all the parties, post the matter for further hearing on  
**06.01.2014.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**